

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

42

T.C.P No. 94/(MAH)/2011
CA No.

CORAM:

Present:

SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Rajendra Deodhar
V/s.
Deodhar Holiday Resorts Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No. 94/397-398/NCLT/MB/MAH/2011

Owing to paucity of time, list this matter on 28.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)